

**Commission of Inquiry on Ram Janam
Bhoomi-Babri Masjid issue**

522. SHRI SYED SIBTEY RAZI:
SHRI KRISHNA KUMAR
BIRLA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any proposal to set up a Commission of Inquiry to settle the vexed issue of Ram Janam Bhoomi-Babri Masjid issue;

(b) if so, the details thereof along-with the other proposals made in this regard;

(c) whether the said proposal for appointment of a Commission has since been accepted for implementation; and

(d) if so, the details thereof and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) No such proposal has been received by the Government.

(b) to (d) Does not arise.

दिल्ली पुलिस के हेड कांस्टेबल (लिपिक वर्गीय) पद के लिए परीक्षा

523. श्रीमती सूर्यकांता पाटेल :
कुमारी चंद्रिका प्रेमजी केनिया :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली पुलिस द्वारा हेड कांस्टेबल (लिपिक वर्गीय) पद पर नियुक्ति के लिए आयोजित लिखित परीक्षा के प्रश्न पत्र कुछ अधिकारियों की मिलीभगत से 26 अगस्त, 1990 को परीक्षा शुरू होने से पहले ही बता दिए गए थे ;

(ख) यदि हां, तो इस मामले में दोषी पाए गए अधिकारियों/कर्मचारियों के विरुद्ध क्या कार्यवाही की गई है ;

(ग) यदि ऊपर भाग (ख) का उत्तर नकारात्मक है, तो उसके क्या कारण हैं ;

(घ) क्या यह भी सच है कि उपरोक्त परीक्षा के प्रश्न पत्र बता दिए जाने के बाद, पूर्व घोषित परीक्षा पाठ्यक्रम को अनदेखा करते हुए उसी दिन जल्दबाजी में नए परीक्षा पत्र तैयार किए गए जिसके कारण उक्त लिखित परीक्षा सुबह 9.00 के अपने निर्धारित समय पर शुरू होने के बजाए वास्तव में चार-पांच घंटे विलम्ब से शुरू हुई; और

(ङ) यदि हां, तो इस संबंध में ब्यौरा तथा पूर्व-निर्धारित पाठ्यक्रम से हटकर नए प्रश्न पत्र तैयार करने के पीछे क्या उद्देश्य है ?

यह मंत्रालय में राज्य मंत्री तथा सूचना और प्रसार मंत्रालय में राज्य मंत्री (श्री सुबोध कान्त साहा) : (क) जी नहीं, श्रीमान् ।

(ख) और (ग) प्रश्न नहीं उठता ।

(घ) और (ङ) जी नहीं श्रीमान्, तथापि, कुछ प्रशासनिक कारणों से परीक्षा शुरू होने में विलम्ब हुआ ।

Manufacturing of Bofors guns

524. DR. BAPU KALDATE: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to take up manufacture of Bofors guns, starting with the production of spares for the gun, in collaboration with the Swedish company;

(b) if so, what are the details thereof, stating the estimated cost involved in the project and the nature of the Swedish collaboration in the venture; and

(c) whether any final decision has been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH), (a) A proposal for indigenous manufacture of 155 mm FH 77 B Gun and ammunition system is under consideration of the Government.

(b) It is not in the public interest to disclose the details of the proposal.

(c) A final Decision is yet to be taken.

Documents relating to Bofors issue

525. DR. BAPU KALDATE: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received certain documents in connection with the Bofors issue if so, what are the details thereof; and

(b) whether Government proposes to lay Bofors papers on the Table of the House, if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) and (b) Certain documents have been received from the Swedish and the Swiss authorities. As certain information is covered by obligations of confidentiality and as the entire matter is subjudice, it will not be possible to disclose details or lay such documents on the Table of the House.

Creation of Co-operative Sector in Planning Commission

526. SHRI M. M. JACOB: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration for

the creation of a separate Co-operative sector in the Planning Commission;

(b) whether Government have received any such proposal; and

(c) if so, what are the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) There is no proposal under consideration of Government for creation of a separate Co-operative Sector in the Planning Commission.

(b) and (c) No, Sir.

Communal Riots in Rajasthan

527. SHRI SANTOSH BAGRODIA: Will the PRIME MINISTER be pleased to state:

(a) what is the number of communal riots that have taken place during the last twelve months in Rajasthan, city-wise and month-wise; and

(b) what is the number of people who died in such communal riots there, city-wise and month-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b) On the basis of available information, the particulars of the riots during last twelve months in Rajasthan are as under:—

Name of place and date	No. of persons killed
1. Jaipur (27-11-89 to 3-12-89)	5
2. Ladnu Distt. Nagaur (16-12-1989)	4 46
3. Jaipur (24-10-90 to 2-11-90)	
4. Jodhpur (25-10-90 to 2-11-90)	3